

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NCML BETTIAH PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	NCML Deoria Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	January 20, 2017
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U01114HR2017PTC067155
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Floor-3, Plot No.-883, Udyog Vihar, Phase-5, Gurgaon, Gurgaon, Haryana, India, 122008
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	July 30, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Rajesh Panayanthatta First Floor, The Great Eastern Centre 70, Nehru Place, Behind IFCI Tower, New Delhi-110019 Email Id: prjlegal@gmail.com 98915-49409 IBBI/IPA-001/IP-P00479/2017-18/10867
8.	LAST DATE FOR SUBMISSION OF CLAIMS	August 29, 2024

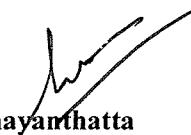
Notice is hereby given that NCML Deoria Private Limited has commenced voluntary liquidation on July 30, 2024.

The stakeholders of NCML Deoria Private Limited are hereby called upon to submit a proof of their claims, on or before August 29, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Rajesh Panayanthatta

Liquidator

Date: July 30, 2024

Place: Delhi